

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17-12-2018.

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	TK Bhaskar Abhinav Parthasarathy	counsel for Petitioners	B. Abhinav
	HARISUWANICAR MANI	represent	gn

ORDER

List this matter on 30.01.2019 for making submissions.

- SD -

(S.VIJAYARAGHAVAN)
Member (Technical)

- SD -

(B.S.V.PRAKASH KUMAR)
Member (Judicial)